

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2688
(To be answered on the 2nd August 2018)

EXPANSION OF AIRSTRIPS

2688. DR. BHARATIBEN D. SHYAL
SHRI RAMESH CHANDER KAUSHIK

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a): whether the Government has received any proposals for the development and extension of airstrips in the country;
(b): if so, the details thereof and the action taken by the Government on the said proposals;
(c): whether any deadline has been fixed in this regard; and
(d): if so, the details thereof ?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d): Ministry of Civil Aviation in the National Civil Aviation Policy, 2016, has made provision for promotion of regional connectivity by way of revival of un-served and under-served airports/airstrips. The Government has approved the proposal for revival of 50 unserved/under-served airports/airstrips of the State Governments, Airports Authority of India, civil enclaves & CPSUs at an estimated cost of Rs.4500 crores. However, the revival of airstrips/airports is demand driven, depending upon the firm commitment from airline operators as well as from the State Government for providing various concessions as airports will be developed without insisting on its financial viability. State Governments can explore possibilities of developing these airports through Public Private Partnership (PPP) also. In the 1st and 2nd rounds of UDAN (Ude Desh ka Aam Nagrik) routes have been awarded under Regional Connectivity Scheme (RCS) to various operators for starting flights from 56 unserved airports and 31 unserved helipads in the country.
